

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

UNSTARRED QUESTION NO. 3648

TO BE ANSWERED ON 23.03.2017

Centrally Sponsored Schemes

**3648. SHRI GEORGE BAKER:
SHRI SUKHBIR SINGH JAUNPURIA:
SHRI RAJESHBHAI CHUDASAMA:
SHRI NISHIKANT DUBEY:
SHRI ASHWINI KUMAR:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of Centrally Sponsored Schemes being implemented by the Government for promotion and development of various sports in the country along with the provisions of facilities to be provided thereunder, State/UT-wise;**
- (b) whether the Government has recently reviewed the implementation and effectiveness of these schemes in the country and if so, the outcome thereof and the deficiencies identified therein;**
- (c) the remedial steps taken/proposed to be taken by the Government for effective implementation of these schemes across the country;**
- (d) the funds allocated, released and utilized under these schemes during the last three years and the current year, State/UT-wise;**
- (e) the details of the targets fixed and achievements made thereunder for the said period; and**

(f) whether the Government proposes to introduce any diploma courses for sports training under the Sports Authority of India in the country and if so, the details thereof along with the centres identified for the purpose and the time by which these courses are likely to be started ?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE)

FOR YOUTH AFFAIRS AND SPORTS

(SHRI VIJAY GOEL)

(a) A Centrally Sponsored Scheme, namely, Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) was being implemented during the period from 2008-09 to 2013-14. This Scheme was revised and renamed as Rajiv Gandhi Khel Abhiyan (RGKA), also a Centrally Sponsored Scheme and was implemented during the period 2014-15 and 2015-16.

Under the PYKKA Scheme, inter-alia, funds were granted to States/UTs for development and maintenance of playgrounds at Village and Block Panchayats and sports competitions were held at Block level, District level, State level and National level. Under RGKA, there was provision for creation of sports infrastructure at block level and conduct of annual sports competitions.

(b) RGKA Scheme was reviewed and, inter-alia, subsumed, along with other schemes and a new Scheme, namely, “Khelo India – National Programme for Development of Sports” is being implemented by this Ministry as a Central Sector Scheme from the current financial year 2016-17.

(c) Khelo India Scheme, a Central Sector Scheme is being implemented from the current financial year 2016-17. No major hurdle has been faced under this scheme so far. The monitoring of the implementation of the scheme is being carried out through administrative channels by insisting on utilization certificates and photographs of physical progress.

(d) Details of funds released under the erstwhile PYKKA, RGKA and the current Khelo India Scheme are at Annexure – I.

(e) All the above Schemes were/are demand driven schemes. Proposals as and when received from States, if complete in all respects and feasible, were/are sanctioned subject to technical feasibility and availability of funds.

(f) Netaji Subhas National Institute of Sports (NSNIS), Patiala is an Academic Centre of SAI and it runs the following academic courses regularly:

- Diploma in Sports Coaching at Patiala, Bangalore, Kolkata and Trivandrum.**
- 6 Weeks Certificate Course in Sports Coaching at different venues across the nation, as per the requirement of the States/UT's and other agencies.**
- Skill Development Course at Patiala & Bangalore.**
- Special Certificate Course at the requirement of State/UT's and other agencies.**

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3648 FOR 23.03.2017 ASKED BY SHRI GEORGE BAKER, SHRI SUKHBIR SINGH JAUNPURIA, SHRI RAJESHBHAI CHUDASAMA, SHRI NISHIKANT DUBEY AND SHRI ASHWINI KUMAR REGARDING CENTRALLY SPONSORED SCHEMES

State wise details of funds released during 2013-14 under Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme

(Rs. in crore)

S. No	Name of the State/ UT	Infrastructure	Competition	Total
1	Andhra Pradesh	7.27		7.27
2	Arunachal Pradesh	0		0
3	Assam	0		0
4	Bihar	0		0
5	Chhattisgarh	0		0
6	Goa	0		0
7	Gujarat	0		0
8	Haryana	3.34	1.81	5.15
9	Himachal Pradesh	2.99	0.83	3.82
10	Jammu & Kashmir	0		0
11	Jharkhand	0		0
12	Karnataka	10.2	2.86	13.06
13	Kerala	0		0
14	Madhya Pradesh	32.55	4.65	37.2
15	Maharashtra	0		0
16	Manipur	0		0
17	Meghalaya	0.44	0.11	0.55
18	Mizoram	4.1	0.81	4.91
19	Nagaland	6		6
20	Odisha	7.53	0.27	7.8
21	Punjab	0	1.58	1.58
22	Rajasthan	0		0
23	Sikkim	0.79		0.79
24	Tamilnadu	6.58	8.89	15.47
25	Tripura	4.3	0.91	5.21
26	Uttar Pradesh	4.92	1.15	6.07
27	Uttarakhand	22.84	1.2	24.04
28	West Bengal	0		0
	UTs	Nil	Nil	Nil
	NSDF PYKKA	0		00
	Total	113.85	25.07	144.92
	National Level Competitions released to SAI	0	2.5	2.5
	Total	113.85	27.57	141.42

State wise details of funds released under Rajiv Gandhi Khel Abhiyan (RGKA) Scheme during 2014-15 and 2015-16

(Rs in crore)

S. No	Name of the State/ UT	2014-15		2015-16	
		Infrastructure	Competition	Infrastructure	Competition
1	Andhra Pradesh	-	3.05	0.80	3.21
2	Arunachal Pradesh	-	0.68	-	-
3	Assam	-	1.27	-	-
4	Bihar	-	-	-	-
5	Chhattisgarh	-	-	-	-
6	Goa	-	-	-	-
7	Gujarat	-	5.84	-	-
8	Haryana	-	3.05	-	-
9	Himachal Pradesh	-	1.8	-	0.72
10	Jammu & Kashmir	-	1.13	-	0.37
11	Jharkhand	-	0.25	-	-
12	Karnataka	-	5.91	-	1.72
13	Kerala	-	4.17	-	-
14	Madhya Pradesh	-	8.85	-	0.42
15	Maharashtra	-	5.18	-	-
16	Manipur	-	1.42	-	1.43
17	Meghalaya	-	0.99	-	-
18	Mizoram	-	1.33	-	0.31
19	Nagaland	-	-	-	-
20	Odisha	-	4.7	-	3.9
21	Punjab	-	3.49	0.40	1.12
22	Rajasthan	-	-	-	3.17
23	Sikkim	-	0.6	-	-
24	Telangana	-	7.6	-	0.59
25	Tamil Nadu	-	-	0.40	0.35
26	Tripura	-	1.45	-	1.78
27	Uttarakhand	-	1.7	-	1.21
28	Uttar Pradesh	-	13.25	-	-
29	West Bengal	-	5.1	-	-
	UTs				
30	A & N Islands	-	-	-	-
31	Chandigarh	-	-	-	-
32	Daman & Diu	-	-	-	-
33	Lakshadweep	-	-	-	-
34	Puducherry	-	-	-	-
35	National Level Competitions released to SAI	-	0.82	-	0.72
36	Advt. & Pub.	-	0.21	-	
	Total	-	83.84	1.60	21.02

Note: No fund was released for infrastructure during the year 2014-15.

State wise details of funds released under Khelo India Scheme (position as on 02.03.2017)

(Rs. in crore)

S.No.	Name of State/UTs	Infrastructure	Sports Competition	Total
1	Andhra Pradesh	2.50	2.48	4.98
2	Arunachal Pradesh	0.00	0.66	0.66
3	Assam	0.00	2.62	2.62
4	Chhattisgarh	0.00	1.52	1.52
5	Gujarat	0.00	2.46	2.46
6	Goa	0.00	0.15	0.15
7	Haryana	2.00	0.00	2.00
8	Himachal Pradesh	0.00	0.53	0.53
9	Jammu & Kashmir	1.80	6.07	7.87
10	Jharkhand	0.00	1.56	1.56
11	Karnataka	3.30	2.36	5.66
12	Kerala	0.00	1.20	1.20
13	Maharashtra	1.00	0.00	1.00
14	Madhya Pradesh	3.50	3.38	6.88
15	Mizoram	0.00	0.42	0.42
16	Nagaland	0.00	0.45	0.45
17	Punjab	4.64	1.70	6.34
18	Rajasthan	3.44	3.29	6.73
19	Tamil Nadu	0.00	3.65	3.65
20	Telangana	0.00	2.08	2.08
21	Tripura	0.00	0.37	0.37
22	Uttarakhand	1.50	1.51	3.01
23	West Bengal	0.00	2.58	2.58
24	Puducherry	2.46	0.17	2.63
25	Lakshadweep	0.00	0.07	0.07
26	SAI NSW	0.00	1.00	1.00
27	SAI	40.00	0.00	40.00
TOTAL		66.14	42.28	108.42
28	National Sports Development Fund (NSDF)			5.00
Total				113.42
